

S.No.5

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1**
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
06-12-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE

IA (IBC) 1369/2022 in CP(IB) No.19/7/HDB/2021
U/s 9 of IBC, 2016

IN THE MATTER OF:

Bank of Maharashtra

...Operational Creditor

Vs

M/s. SVSVS Projects Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SHRI. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

O R D E R

IA No.1369/2022

We have heard learned RP Shri Kasi Srinivas.

Orders reserved.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)